

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.07.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 215 of 2020	Innova Home Buyers Neyveli Association Vs. P dot G Construction Pvt. Ltd & Ors.  <b>With</b>	Goutham Shivshankar	Atul Sharma Anannya Ghosh-R2 Kinshuk Chatterjee-R3 Varun Pandey-R4 Sundaresan Nagarajan-IRP
2.	Comp. App. (AT) (Ins) No. 442 of 2020	Vipras Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
3.	Comp. App. (AT) (Ins) No. 443 of 2020	B. Akhilandeswari Vs. Sundaresan Nagarajan Resolution Professional M/S P Dot G Constructions Pvt. Ltd & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
4.	Comp. App. (AT) (Ins) No. 444 of 2020	Mrs. S. Ravi Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
5.	Comp. App. (AT) (Ins) No. 445 of 2020	P. Krishnamoorthy Vs. Sundaresan Nagarajan Resolution for M/S P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
6.	Comp. App. (AT) (Ins) No. 454 of 2020	Sai Trading and Interiors Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
7.	Comp. App. (AT) (Ins) No. 455 of 2020	Themes Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP

8.	Comp. App. (AT) (Ins) No. 457 of 2020	G. Balaji Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
9.	Comp. App. (AT) (Ins) No. 470 of 2020	Sai Enterprises Vs. Sundaran Nagarajan	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
10.	Comp. App. (AT) (Ins) No. 439 of 2020	Raunaq EPC International Ltd. Vs. Hiranmaye Energy Ltd. Formerly known as India Power Corporation (Haldia) Ltd.	Praveen K. Mittal	Rajarshi Banerjee
11.	Comp. App. (AT) (Ins) No. 647 of 2020	Nishaat Saleem Vs. Skylark Ithaca Buyers Welfare Association and Anr.  <b>With</b>	Mahesh Thakur	Rajat Agnihotri Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash-R3
12.	Comp. App. (AT) (Ins) No. 682 of 2020 & I.A. No. 2327 of 2020	ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors.  <b>With</b>	Abhishek Anand	Aman Choudhary Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash-R3
13.	Contempt Case (AT) No. 31 of 2020 in Comp. App. (AT) (Ins) No. 647 & 682 of 2020	Ramanathan Bhuvaneshwari Resolution Professional of Skylark Mansions Pvt. Ltd. Vs. Nishat Saleem & Anr.	Rajnish Sinha	Vishal Ganda

**For Admission (After Notice)**

14.	Comp. App. (AT) (Ins) No. 732 of 2020	Trivendra Singh Vs. Bank of India & Anr.	Mansij Arya	Anurag Kumar Singh Ashish Rana-R1 Vikram Hegde Subrata Maity-R2
15.	Comp. App. (AT) (Ins) No. 246 of 2021	A.K.C Infrastructure Pvt. Ltd. Vs. Amrit Cement Ltd.	Gaurav Sarkar Adya Singh	Wamika Trehan Ajay Bhargava Maithili Moondra Vanita Bhargava
16.	Comp. App. (AT) (Ins) No. 284 of 2021	Jaysukhal Naranbhai Gohel Vs. Centillion Solutions & Services Pvt. Ltd. & Anr.	Pulkit Tare	Ashish Kothari-R1
17.	Comp. App. (AT) (Ins) No. 427 of 2021	PJ Networks Pvt. Ltd. Through Its Managing Director Mr. Sanjay Seth Vs. Pardeep Kumar Lakhani Resolution Professional of M/S Dion Global Solutions Ltd.	Rahul Pareva	Kaushal Bansa Kinshuk Chatterjee-RP

18.	Comp. App. (AT) No. 147 of 2020	Sheesh Mahal Inns and Hotels Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Anr.	Amrita Sarkar	Kamal kant Jha Adeeba Mujahid Ravi Singh
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**For Hearing**

19.	Comp. App. (AT) (Ins) No. 140 of 2021  <b>Part Heard</b>	Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr.  <b>With</b>	Meenakshi Rawat	Sumesh Dhawan-R1 Chetan Kapadia-R2 Vijay Kumar Iyer Ankita Bajpai
20.	Comp. App. (AT) (Ins) No. 165 of 2021  <b>Part Heard</b>	PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr.  <b>With</b>	Swaroop George	Nakul Sachdeva-R1 Vatsala Kak Aakarshan Sahay Sumesh Dhawan Nakul Sachdeva-R1 Ankita Bajpai
21.	Comp. App. (AT) (Ins) No. 243 of 2021  <b>Part Heard</b>	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak Anshu Mathkar Karan Khann-R2
22.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt. Ltd. Vs. Wadhwa Glass Processors Pvt. Ltd.	Vikash Jain	Vineet Arora Debopriyo Moulik
23.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	Anshuj Dhingra-R1 Vinod Chaurasia-IRP Riju Mani Talukddar-RP Gajgamini
24.	Comp. App. (AT) (Ins) No. 297 of 2021	Ashutosh Sharma & Anr. Vs. Punjab National Bank & Anr.	Raghav Sabharwal	Apoorv Sarvaria Manan Shukla-R1 Naresh Kumar Munjal Karan Valecha-R2
25.	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors.  <b>With</b>	Sameer Parekh	Yogesh Jagia-R1-10
26.	Comp. App. (AT) No. 137 of 2019	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	Sumit Goel-R1, R32, R33 & R34 Sidhartha Barua- R5,R6
27.	Comp. App. (AT) No. 128 of 2019	Regal Machine Tools Pvt. Ltd. & Ors. Vs. Kaushy Lal & Ors.	Mani Bhushan Sinha	Naman Joshi-R1, R4 Chirag Jain-R5

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-sd/-  
Registrar